NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.70/14/HDB/2017
NAME OF THE COMPANY	Akula Constructions Limited
NAME OF THE APPLICANT/PETITIONER	Akula Constructions Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	14

Counsel for Applicant/Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D.V.A.S. Ran Provid	Advali	machandoueifertaco medifinación Thyozz 4074	Brasel

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard. Shri D.V.A.S. Ravi Prasad, Ld. Counsel for Petitioner.

C.P. is disposed of by separate order and orders pronounced.

Member (T)

Member (J)

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